

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 101 of 2014 &
APPEAL NO.202 OF 2013 & IA-284 OF 2014**

Dated : 18th December, 2014

Appeal No. 101 of 2014

In the matter of:-

Ms/ Wardha Power Co. Ltd. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. Respondent(s)

Appeal No. 202 of 2013 & IA No. 284 of 2014

In the matter of:-

Sai Wardha Power Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, post the matter on **23.01.2015.**

Court Master

Vg